

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition Nos. 190/GT/2015

Subject: Truing-up of capital expenditure and tariff for the period 2012-14 in respect of Chutak Power Station.

Petition No. 252/GT/2014

Subject: Approval of tariff of Chutak Power Station for the period 2014-19

Petitioner : NHPC

Respondents : Power Development Department of Govt. of J&K

Date of hearing : **10.3.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Piyush Kumar, NHPC
Shri Naresh Bansal, NHPC
Shri A.K. Pandey, NHPC
Shri Jitendra Kumar Jha, NHPC

Record of Proceedings

These petitions were taken up today for hearing.

2. During the hearing, the representative for the petitioner made detailed submissions in the matter and prayed that tariff of the generating stations for 2012-14 may be revised after truing-up exercise and the tariff for the period 2014-19 may be determined as claimed by the petitioner.

3. None appeared on behalf of the respondents. The Commission directed the petitioner to file the following additional information on affidavit, by 21.4.2016, with advance copy to the respondents as under:

- (i) Status of approval of Revised Cost Estimates by Ministry of Power, Govt. of India;
- (ii) Details of month-wise Auxiliary Consumption from COD of the generating station upto this date;
- (iii) Documentary proof for each interest rate reset for each loan since infusion (2008-09) to 2015-16;
- (iv) Station Balance Sheet since first infusion of Funds (2001-02) to 2014-15 with all schedules/notes.



4. The respondents shall file their replies, if any by 9.5.2016 and the petitioner shall file the rejoinder, if any, by 16.5.2016. No extension of time shall be granted for any reason whatsoever. In case the additional information/ reply/ rejoinder is not filed within the said date, the matter shall be decided as per the available records.

5. Subject to the above the orders in the petitions were reserved.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

